

Import of pulses

†3039. SHRI BRIJLAL KHABRI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government proposes to import pulses;
- (b) if so, the details thereof; and
- (c) the amount likely to be spent on importing pulses by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) There is no proposal to import pulses on Government account.

(b) and (c) Does not arise.

Position of India in multilateral trade

3040. SHRI MOINUL HASSAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that multilateral trade now exist in text books only;
- (b) if not, the details regarding the position of the country; and
- (c) if so, the reasons therefor and the future planning?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) No, Sir. The World Trade Organisation (WTO), which operates the rules of the multilateral trading system, has 153 members, including almost all the main trading nations. Such a system enables freer and more predictable trade without discrimination, and enables developing countries to participate better in global trade.

India supports a fair, equitable, rules-based multilateral trading regime and is a founding member of the WTO. Multilateral negotiations in the WTO are a means to remove distortions and structural flaws in trade. The Doha Round of negotiations in the WTO not only provides a historic opportunity to correct trade distortions but also has development at its core.

India will continue to engage in the WTO negotiations to ensure a fair and development-oriented outcome that does not place an undue burden on developing countries.

Establishment of G2B Portal

3041. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Government has launched the scheme 'Establishment of G2B Portal' and if so, the details thereof;

(b) whether the State of Orissa has been included under the scheme; and

(c) if not, by when it is likely to be included?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir. The Government is implementing the eBiz project, an integrated Mission Mode Project under the National e-Governance Plan, which envisages settings up a Government-to-Business (G2B) Portal to provide an electronic one stop shop for all business licenses and permits, eliminating the need to physically interact with regulatory authorities at the central, state and local government levels.

(b) No, Sir.

(c) Seven Central Government Ministries and five State Governments viz. Andhra Pradesh, Delhi, Haryana, Maharashtra and Tamil Nadu have been identified for the pilot phase of eBiz project. Thereafter, the project will be expanded to include more departments and states on the basis of experience gained during the pilot phase. As such no definite time can be indicated presently for the inclusion of Orissa in the project.

Measures for industrialization of NE States

3042. DR. JANARDHAN WAGHMARE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware that industrialisation has not taken place in the North Eastern States because no industries have been established there; and

(b) if so, what measures will be taken for their industrialisation which would generate employment to the local people of these States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) For accelerating industrial development in the entire North Eastern Region, the Government has announced North East Industrial and Investment Promotion Policy (NEIIPP), 2007 on 1.4.2007. Under this Policy benefits such as Excise Duty Exemption as per norms fixed by the Department of Revenue, 100% Income Tax exemption, Capital Investment Subsidy @ 30% of the value of the Plant and Machinery without any upper ceiling, Interest Subsidy @ 3% on working capital loan, Comprehensive Insurance providing for 100% reimbursement of insurance paid by the Units, are available to new industrial units as well as existing industrial units on their substantial expansion for a period of 10 years from the date of commencement of commercial production. The benefits under the Policy are available both for manufacturing and service sectors. Besides, subsidy ranging between 50%